

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 79/2017 with C.P. No. 53/241-242/NCLT/AHM/2017




Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Bindeshkumar Balvantbhai Thakkar
V/s.
The Registrar of Companies & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	BITARA RAO	Advocate -	Respondent N. 2 to 5	
2.	KIRAN SHAH	C.A	Two Respondents no. 2 to 5	
3.	Pathik Acharya	Advocate	Petitioner	

ORDER

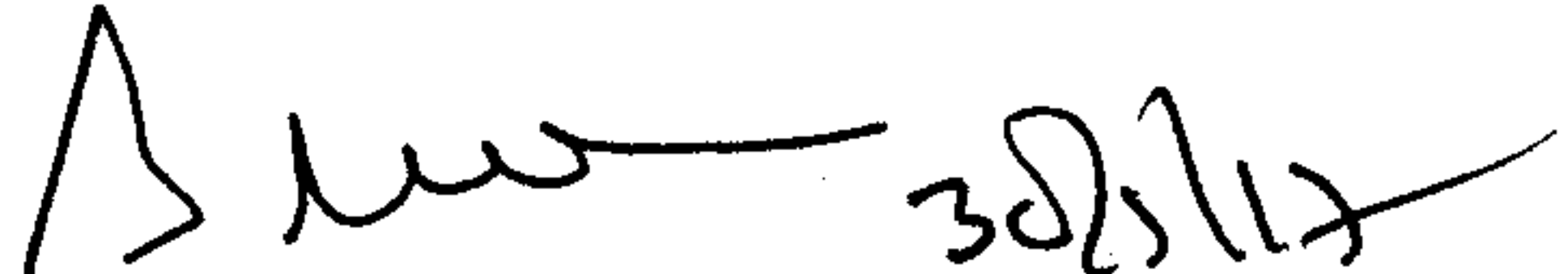
Learned Advocate Mr. Pathik Acharya present for Petitioner. Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran Shah present for Respondent no. 2 to 5.

Petitioner filed rejoinder.

Respondents filed sur-rejoinder.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents no. 2 to 5.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of May, 2017.